

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No: 229/UHC/Admin.(A)/2021

Dated: June 14, 2021.

Following Review Officers of the Court are hereby promoted to the post of Section Officer in pay matrix of ₹ 47600-151100 (Level-8) [after 04 years of service pay matrix ₹ 56100-177500 (Level-10)] in the establishment of High Court of Uttarakhand, Nainital with effect from the date of their taking over charge:

1. Sri Bhuwan Chandra Pathak.
2. Ms. Anju Sharma.
3. Sri Jeetendra Singh Pokhariya.
4. Ms. Mamtesh.
5. Sri Ram Sudhar Verma.
6. Sri Rajeev Kumar Tewari.
7. Sri Govind Ballabh Pandey.

By order of Hon'ble the Chief Justice

Sd/-

14.06.2021

Registrar General

No: 2729/I-a-5/Admin.A (Recruitment Cell)/2015-2021

Dated: June 14, 2021.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. I/c Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. All the Joint Registrars/ Deputy Registrars of the Court.
6. Chief Finance Officer of the Court.
7. Head Bench Secretary of the Court.
8. P.S. to Registrar General.
9. All the Assistant Registrars/ Section Officers of the Court.
10. Librarian of the Court.
11. The Director, Printing & Stationary, Government Press, Roorkee, District—Haridwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
12. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
13. Chief Treasury Officer, Nainital.
14. Officer(s) concerned.
15. Guard File/ Personal File.

Deputy Registrar